

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JANUARY 2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL		NIL							
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		NIL							
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL		NIL							
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		NIL							
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL		NIL							
6	SH. NIKHIL CHOPRA, DJ COMM. 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		NIL							
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		NIL							
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL							
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./57/2025	14-01-2025	Fitwell Hosiery Corporation Vs Ranbir Kumar Singhla	M. TARIQUE SIDDIQUEI	9811202991	tarique379@gmail.com	23.01.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./899/2024	20-08-2024	Neelam Agarwal Vs Smart City Solutions India Pvt Lid	DEEPAK JAIN	8588826190	NA	15.01.2025

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		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./1293/2024	25-11-2024	HORIZON SATELLITE & T LAW SERVICES PVT LTD Vs OFFICE AKD BUILD INDIA PRIVATE LIMITED	981143550156/57	emaH@kntlawoffices.com	15-01-2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil CS (COMM)/914/2024	22-08-2024	Shri Hari Rice Processors Vs Rajesh Kumar	Pradeep Rana 8586877727	pprawassociateslp@gmail.com	23-01-2025
		307	Civil	CS (COMM)/60/2025	15-01-2025	HASMUKH PURANI PROP OF M/s GUJRATI KIRANA CO Vs JATIN MALIK PROP OF M/s JORSS FOODS	Hemant Choudhary 9891384449	choudharyhemant@hotmail.com	20-01-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM) (COMM.)/1384/2024	12-24-2024	PNB HOUSING FINANCE LTD Vs M/s AMAR MARKETING AGENCIES PVT LTD	Anish Bhola 9811452022	Anish_bhola17@yahoo.com	20-01-2025
		COURT ROOM 310	CS (COMM)	OMP (COMM.)/1364/2024	17-12-2024	TATA CAPITAL LTD Vs HARISH SINGH	Anish Bhola 9811452022	Anish_bhola17@yahoo.com	04-01-2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/1101/2024	04-10-2024	VINITA GUPTA Vs KAVITA SINGHAL AND ANR	J J Tyagi 9810661545	advjityagi@gmail.com	08-01-2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/1313/2024	28-11-2024	SH RAVI KUMAR AGGARWAL Vs SMT. TARUNA BANSAL	SIDHANT DHINGRA 9650677902	adv.sidhantdhingra@gmail.com	08-01-2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/571/2024	07-05-2024	DEEPIKA STEEL Vs M/S HITESH METAL CORPORATION	Manish Malik 9654009869		22-01-2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/187/2024	02-02-2024	Ashish Papers Pvt Ltd Vs Shree Om Packers	Surendra Mohan Gupta 9810235448	smguptag@gmail.com	24-01-2025
		COURT ROOM 310	OMP (COMM)	CS (COMM)/1389/2024	17-12-2024	SHRI ISHWAR DASS KHETWANI Vs SHRI PRAMOD KUMAR BEDI AND ORS	Praveen Suri 9810928188	praveensuri73@gmail.com	28-01-2025

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	13/2025	08.01.2025	MAHINDRA FINANCE V/S SURENDER SINGH MAHAJAN	9873347330	MAYANK MAHAJAN 05@YAHOO.COM	10.01.2025	
			401	OMP I COMM	14/2025	08.01.2025	TATA CAPITAL LTD V/S ADITI ENTREPRISES	9811452022	ANISHBHOLA17@YAHOO.COM	13.01.2025	
			401	CS COMM	518/2024			BLUE DIAMOND V/S MANI GIFTS			16.01.2025
			401	CS COMM	1345/2024	06.12.2024		M/S FROMAL JUNCTION V/S M/S LAKHDATAR TEXTILES & ORS	NA	NA	13.01.2025
			401	CS COMM	1346/2024	06.12.2024		M/S RUDRA TEXTILE COMPANY V/S M/S WZMEHTA FASHION & ORS		NA	13.01.2025
			401	MISC DJ	737/2024	19.12.2024		M/S KIRAN ROADWAYS P LTD V/S M/S GOVIND CABLE INDUSTRIES	9811702566	BRLJPALSI NGH0167@GMAIL.COM	21.01.2025
			401	CS COMM	19/2025	08.01.2025		M/S S.K. EDUCATIONS PVT LTD V/S KHILTA BACHPLAN & ORS	9810189223	ROHIT1996VASHIST@GMAIL.COM	18.01.2025
			401	OMP I COMM	61/2025	18.01.2025		TATA CAPITAL LTD V/S MANJIRI MAHENDRA GAIKWAD	9811452022	ANISHBHOLA17@YAHOO.COM	28.01.2025
			401	OMP I COMM	62/2025	18.01.2025		TATA CAPITAL LTD V/S DILIP SINGH	9811452022	ANISHBHOLA17@YAHOO.COM	28.01.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL									

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs comm/799/24	cs comm/799/24	13-09-2024	M/s Aqualite Industries Vs. Bhagraj Heeraramji	Archit Singhal	9599043045	legal@sigmalegal.in	12.12.2024
				cs comm/944/24	cs comm/944/24	04-11-2024	Aushadhi Herbal Lucky Nutrician	vs. Mayank Joshi	9643867018	manish@xanderlegalsolutions.com	21.12.2024
				CS comm/807/2024	CS comm/807/2024	18-09-2024	M/s Aqualite Industries Vs. Sachin Arora	Archit Singhal	9599043045	legal@sigmalegal.in	12.12.2024
				CS comm/808/2024	CS comm/808/2024	18-09-2024	M/s Aqualite Industries Vs. Heera lal Daiya	Archit Singhal	9599043045	legal@sigmalegal.in	12.12.2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	CS COMM	18/2025		M/S STPI INFRA PROJECTS LLP VS SAKSHI GANDHI				18-01-2025
			209	CSCOMM	18/2025		M/S STPI INFRA PROJECTS LLP VS AMBIKA				21-01-2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	209	CSCOMM	956/2024		SARIKA MALHOTRA VS MAGNUM BUILDCON INDIA P LTD				08-01-2025
			209	CSCOMM	832/2024		HAIR MASTER SALON P LTD VS SHIVANI ARORA				22-12-2024
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COMMERCIAL	CS(COMM) 703/2024	14-08-2024	EPPION LIFESCIENCE PVT LTD Vs NITYAM PHARMA	PARASAGGARA WAL	9810600656	PARASAGGARWAL@GMAIL.COM	09-12-2024
				COMMERCIAL	CS(COMM) 666/2024	02-08-2024	SANYAM JAIN VS DAKSH ENTERPRISES	ADITYA JAIN	8383953944	JAINADITYA@YAHOO.COM	12-12-2024

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			COMMERCIAL	CS(COMM) 985/2024	22-11-2024	APS ABROI Vs RAHUL KHANNA	ANJANI KR CHAUDHARY	9811675024	ANJANICHEAUDHARY@GAMIL.COM	22-01-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.) 5747/2024	02.12.2024	TIMES INTERNET LTD. VS. QUIKR INDIA LTD.	RAJEEV AGARWAL	9810028877	17.01.2025	
				CS (COMM.) 5749 / 2024	03.12.2024	SACHIN KUMAR VS. GOBIND KUMAR JHA	RAGHAV NARAYAN	9313949058	20.01.2025	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT RECOVERY FORCS (COMM)/720/2024	06/09/2024	State Bank of India vs Kishan Sharma	Saurabh Gautam	Not applicable	45664	
				SUIT RECOVERY FORCS (COMM)/605/24	27/07/2024	J.S Malik vs FNM Property Services Pvt.Ltd.	Ranjit Khatri	Not applicable	45667	
				SUIT RECOVERY FORCS (COMM)/538/24	09/07/2024	Canara Bank vs Rishal	Kunal Sharma	9654646391	45673	
				SUIT RECOVERY FORCS (COMM)/5820/24	24/12/2024	Claritus Management Consulting Pvt Ltd vs Kisanwala Technologies Pvt Ltd	Rahul Malhotra	9899218215	45684	

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			SUIT FOR RECOVERY	FORCS (COMM)/5801/24	19/12/2024	M/s Committed Cargo Versus Alankar International Corp	Naina AlankarWalia	8527287243	45687		
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	157/2025	10.01.2025	AXIS BANK LTD Vs NARENDRA SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	161/2025	10.01.2025	AXIS BANK LTD Vs MOHAMMED SALAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	13/2025	03.01.2025	AXIS BANK LTD Vs JAGDISH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	149/2025	10.01.2025	AXIS BANK LTD Vs VINAY DWIVEDI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	137/2025	03.01.2025	AXIS BANK LTD Vs VED PRAKASH	Anupam Singh(P),	9654926809	anupamjishin@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1356/2024	20.01.2025	AXIS BANK LTD Vs DEEP JI SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	135/2025	10.01.2025	CNH INDUSTRIAL CAPITAL P LTD Vs SUTANU BHUSAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	153/2025	10.01.2025	AXIS BANK LTD Vs PRAKASH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	160/2025	10.01.2025	AXIS BANK LTD Vs SURAJA BAI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegall.com	25.01.2025

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		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	171/2025	10.01.2025	AXIS BANK LTD Vs ALKA D	Rahul Chauhan(P),	9971891788	info@aualegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	93/2025	09.01.2025	IFFCO KISAN FINANCE LTD Vs DINESH PABU	Tusharr Mawkin(P)	9266434364	advocatesa garagawal@gmail.com	28.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	45839	03.01.2025	AXIS BANK LTD Vs GOKUL CHAND	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	15/2015	03.01.2025	AXIS BANK LTD Vs SACHIN NUNIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	24/2025	03.01.2025	AXIS BANK LTD Vs SUSHIL KUMAR JHA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	152/2025	10.01.2025	AXIS BANK LTD Vs PURKHARAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegal.com	25.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	319/2025	13.01.2025	AXIS BANK LTD Vs AKANKSHA TYAGI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	713/2025	22.01.2025	AXIS BANK LTD Vs BALJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	584/2025	10.01.2025	AXIS BANK LTD Vs ASHA DOUNDIYAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	480/2025	15.01.2025	AXIS BANK LTD Vs HARMANA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	31.01.2025

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		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	583/2025	18.01.2025	AXIS BANK LTD Vs RENU GARG	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	322/2025	14.01.2025	AXIS BANK LTD Vs HINDUSTAN LOGISTICS INDIA	8285002845	manjul.sood@srcslegal.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	478/2025	15.01.2025	AXIS BANK LTD Vs MANJEET KOUR	9999183119	anuj@agcpartners.co.in	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	527/2025	16.01.2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	477/2025	15.01.2025	AXIS BANK LTD Vs BHAWANI SINGH	9999183119	anuj@agcpartners.co.in	31.01.2025
24	MS. ANURADHA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM)/367/2024	29.07.2024	Arjun Sangwan Through Gpa Holder Ms Deepika Sangwan Vs M/s Jain Online Test Centre Through Its Director Rajender Singh	9811667443	BHARAT SAREEN@YAHOO.IN	10.01.2025
		6, New Court Block-I	Commercial Execution (Comm.)/325/2023	14.12.2023	Rajdhani Pvt Ltd Vs M/s Powercon Management	9999340256	MINGLAW OFFICE@GMAIL.COM	10.01.2025	
		6, New Court Block-I	Commercial CS (COMM)/558/2024	17.12.2024	REDTAPE LIMITED Vs RESILIENT INNOVATIONS PRIVATE LIMITED	93121261186	ankurgoeladvocate@gmail.com	13.01.2025	
		6, New Court Block-I	Commercial CS (COMM)/268/2024	31.05.2024	Union Bank Of India Vs Vjender And Rakesh	9890410729	KAMALJIT SINGHRA NOT@GMAIL.COM	15.01.2025	
		6, New Court Block-I	Commercial Execution (Comm.)/132/2024	17.12.2024	GAUTAM SHARMA THROUGH HOLDER PRASHANT KHANNA Vs SPASHARMA	9810069880	KRANTISHARMA738@GMAIL.COM	16.01.2025	

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		6, New Court Block-I	Commercial	Execution (Comm.)/4/2025	09.01.2025	SHIV TRANSPORT Vs CENTRAL WAREHOUSE CORPORATION	KRANT SHARMA	9810069880	KRANTSHARMA738@GMAIL.COM	16.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/39/2024	19.01.2024	Ofb Tech Private Limited Vs Harish Babu Proprietor Of M/s Shree Durga Steel And Cemen	PRATEEK JAIN	9717521893	PRATEEKJAIN.ADV@GMAIL.COM	18.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/449/2024	13.09.2024	RAJESH SHARMA Vs NEERAJ SHARMA	RAHUL KUMAR CHAUDHARY	8860838005	RAHULCHAUDHARY59@GMAIL.COM	18.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/564/2024	19.12.2024	Zydus Wellness Products Ltd Vs Davaindia Health Mart Ltd	GURUSWAMY NATRAJ	9811808373	LITIGATION@GNATARAJ.COM	18.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/573/2024	23.12.2024	Max Healthcare Institute Limited Vs ELUNE HOSPITALS PRIVATE LIMITED	RAUNAK KAMATH	9999947699	OFFICE@RA.LAW	18.01.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/138/2024	20.12.2024	CANARA BANK Vs Atul Rathore	NILENDU VATSYAN	9999050853	NILENDUVATSYAN@GMAIL.COM	22.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/455/2024	25.09.2024	CATA ELECTRODOMESTICO S INDIA PVT LTD Vs ANSUN KITCHEN AND WARDROBES PVT LTD	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	28.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/54/2025	27.01.2025	State Bank of India Vs Pandu H U	Suchita Dixit(P),	889693288	agnihotrisuchita@gmail.com	28.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/8/2025	09.01.2025	RAJIT KAICKER SR CITIZEN Vs WMCK TRADING PVT LTD	Ashok Kumar(P),	9958726491	DELHIJANGRAADVOCATE@GMAIL.COM	29.01.2025
		6, New Court Block-I	Commercial	CS (COMM)/325/2024	10.07.2024	State Bank Of India Vs Dhara Singh	K.K.SINGH	9810343732	KSINGH1123@REDIFFMAIL.COM	31.01.2025

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		6, New Court Block-I	Commercial	CS (COMM)/568/2024	21.12.2024	KISHORE GARMENTS PVT LTD Vs SELF INDIA PVT LTD	NEERAJ GUPTA 981126705	INFO@JUSLAWOFFICES.COM	31.01.2025	
		6, New Court Block-I	Commercial	OMP (COMM.)/2982/2024	16.11.2024	AXIS BANK LTD Vs AARTI GUPTA,	DHEERAJ (P), 9871040589	indolexlaw@gmail.com	31.01.2025	
		6, New Court Block-I	Commercial	OMP (COMM.)/89/2025	03.01.2025	AXIS BANK LTD Vs YASH KHANNA	DHEERAJ (P), 9871040589	indolexlaw@gmail.com	31.01.2025	
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/576/2024	45650	K N JAIN HUF Vs Universal Consulting Services a Partnership concern through its partner(s)	Sobti(P), 9910040471	kohlisobti@gmail.com	09.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/43/2025	45660	KOTAK MAHINDRA BANK Vs NEERAJ KUMAR	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/44/2025	45660	KOTAK MAHINDRA BANK Vs PANKAJ SINGH	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3544/2024	45645	AXIS BANK LTD Vs KESHAR CHOUHAN	Anupam Singh(P), 9654926809	anupamjsingh@gmail.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3542/2024	45645	AXIS BANK LTD Vs SHEKHAR SINGH	Anupam Singh(P), 9654926809	anupamjsingh@gmail.com	10.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3543/2024	45645	AXIS BANK LTD Vs DHANAJAY SINGH	Anupam Singh(P), 9654926809	anupamjsingh@gmail.com	10.01.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/3545/2024	45645	AXIS BANK LTD Vs BHUPENDRA SINGH	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	10.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/33/2024	45587	Delhi Development Authority Vs Subhash Chander	Karanjot Singh(P),	9717413994	admin@ksmchambers.com	14.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3250/2024	45624	AXIS BANK LTD Vs ERUM NASIM KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3251/2024	45624	AXIS BANK LTD Vs DILIP VERMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3252/2024	45624	AXIS BANK LTD Vs ANIL SHARMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3249/2024	45624	AXIS BANK LTD Vs BHUPINDER CHAUHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3253/2024	45624	AXIS BANK LTD Vs YAJAT YAJAT	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/33/2024	45587	Delhi Development Authority Vs Subhash Chander	Karanjot Singh(P),	9717413994	admin@ksmchambers.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3190/2024	45621	AXIS BANK LTD Vs BHARAT CHAPRANA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3194/2024	45621	AXIS BANK LTD Vs ARUN SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/3197/2024	(1)45621	AXIS BANK LTD Vs KARAN DUGGAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3623/2024	(1)45647	AXIS BANK LTD Vs RAJESH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	23.01.2025
		29, New Court Block-II	Commercial	CS (COMM)/577/2024	45650	M/S L'OREAL S A Vs DHAMELIYA HANSRAJ BABUBHAI AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedanunited.com	24.01.2025
		29, New Court Block-II	Commercial	Misc DJ/2772/2024	45637	KRISHNA PRATAP SINGH Vs YES BANK LTD	Arpit Kishore(P),	7903431804	arpitkishore@gmail.com	24.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3185/2024	(1)45621	AXIS BANK LTD Vs PRAVEEN PRAKASH SHARMA	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2981/2024	(1)45612	SMFG INDIA HOME FINANCE CO LTD Vs RAVI INDER SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2991/2024	(1)45614	KOTAK MAHINDRA PRIME LTD Vs MOHD SALEEM	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2993/2024	(1)45614	KOTAK MAHINDRA PRIME LTD Vs ANNU	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	CS (COMM)/497/2024	45593	Punjab National Bank Through Its Authorized Officer Ajay Prakash Vs Vinayak Thankur	Sourav Bajaj(P),	9250062361	bajajlawfirm@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/49/2025	(1)45660	AXIS BANK LTD Vs GAURAV PRAKASH DUBEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.01.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/59/2025	(1)45661	AXIS BANK LTD Vs ANJU DEVI	Anupam Singh(P),	9654926809	anupamjshin@gh@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	CS (COMM)/2/2025	45660	UNION BANK OF INDIA Vs MANISHA TANWAR PROP OF VISHWAKARMA MOTORS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	25.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/36/32/2024	(1)45647	AXIS BANK LIMITED Vs ANKUR BISHT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/121/2025	(1)45667	AXIS BANK LTD Vs ANSHUMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/123/2025	(1)45667	AXIS BANK LTD Vs SHESH NATH SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/125/2025	(1)45667	AXIS BANK LTD Vs PRAKHAR RAI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/126/2025	(1)45667	AXIS BANK LTD Vs VIBANSHU MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/58/2025	(1)45661	AXIS BANK LTD Vs RAVINDRA KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	28.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/230/2025	(1)45670	AXIS BANK LTD Vs SNEHLATA DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/231/2025	(1)45670	AXIS BANK LTD Vs MAMTA SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/232/2025	(1)45670	AXIS BANK LTD Vs ADHIKARI BALAKRISHNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/233/2025	(1)45670	AXIS BANK LTD Vs RANI DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/234/2025	(1)45670	AXIS BANK LTD Vs JAI SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/235/2025	(1)45670	AXIS BANK LTD Vs PRAHALAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/238/2025	(1)45670	AXIS BANK LTD Vs MINAKSHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/241/2025	(1)45670	AXIS BANK LTD Vs AKASH GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3413/2024	(1)45638	AXIS BANK LIMITED Vs JUNED AHAMED	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3410/2024	(1)45638	AXIS BANK LIMITED Vs SONTYA DHEEMAN	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3411/2024	(1)45638	AXIS BANK LIMITED Vs VAIBHAV BHUSHAN	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3412/2024	(1)45638	AXIS BANK LIMITED Vs GOBIND	avinash kumar(P),	011-41513189, 011-45596482	avinash.adv@gmail.com	29.01.2025

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		29, New Court Block-II	Commercial	CS(COMM)-222/2023	19.04.2023	SUPARSHVA SWABS VS. TULIP HYGIENE & ORS.	D.K.G. BANSAL & S.K. BANSAL	9810132015, 9205339530	legal@unitedworld.co.in	29.01.2025
		29, New Court Block-II	Commercial	CS (COMM)/15/2025	45667	M/S JAIN IRRIGATION SYSTEMS LIMITED Vs AN M/S JAIN PIPES AND SPRINKLERS PVT LTD	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	29.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/229/2025	(1)45670	AXIS BANK LTD Vs AVISHKAR CHHETRI	MAYANK MAHAJAN(P).	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/237/2025	(1)45670	AXIS BANK LTD Vs NARENDER KUMAR SAXENA	MAYANK MAHAJAN(P).	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/342/2025	(1)45671	YES BANK LIMITED Vs VANSHIKA ROAD LINE INDIA PVT LTD	ANANJAY SINGH(P).	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/346/2025	(1)45671	YES BANK LIMITED Vs VANSHIKA ROAD LINES INDIA PVT LTD	ANANJAY SINGH(P).	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/403/2025	(1)45671	Axis Bank Ltd Vs RAJ KUMAR SINGH	MAYANK MAHAJAN(P).	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/404/2025	(1)45671	KOTAK MAHINDRA PRIME LIMITED Vs SHWETA SHWETA	RAJESH JANGRA(P).	9958726491	jangraadvoate@gamil.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/409/2025	(1)45671	Axis Bank Ltd Vs ROHIT GUPTA	MAYANK MAHAJAN(P).	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/412/2025	(1)45671	KOTAK MAHINDRA PRIME LIMITED Vs DEWANG CHAUHAN	RAJESH JANGRA(P).	9958726491	jangraadvoate@gamil.com	31.01.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/145/2025	(1)45667	KOTAK MAHINDRA PRIME LTD Vs KULDIP SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartr er@gmail.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/616/2025	(1)45675	Axis Bank Ltd Vs KARAN SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajano5@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/617/2025	(1)45675	Axis Bank Ltd Vs SATISH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajano5@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/621/2025	(1)45675	Axis Bank Ltd Vs VIVEK KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajano5@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/622/2025	(1)45675	Axis Bank Ltd Vs MOHD SHAHID	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajano5@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/619/2025	(1)45675	Axis Bank Ltd Vs VINOD KUAMR	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajano5@yahoo.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2988/2024	(1)45614	KOTAK MAHINDRA PRIME LTD Vs VISHAL R	AMIT KUMAR SINHA(P),	9990659331	kmpspartr er@gmail.com	31.01.2025
		29, New Court Block-II	Commercial	OMP (COMM)/2990/2024	(1)45614	KOTAK MAHINDRA PRIME LTD Vs DASHRATH RAMBEER	AMIT KUMAR SINHA(P),	9990659331	kmpspartr er@gmail.com	31.01.2025
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/333/2024	03.05.2024	ANIKA ORTHOMED VS. RAJ ENTERPRISES	DASHU ARORA	N/A	N/A	14.01.2025
					CS/COMM/3698/2024	20.09.2024	M/S VIKAS PUBLICATION HOUSE VS. M/S AAYANEYA BOOK HOUSE	NAVEEN KUMAR TRIPATHI	N/A	N/A	28.01.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	EXECUTION (COMM.)/4/2025	03-01-2025	M/S EQUITAS SMALL FINANCE BANK LTD. Vs SHABANA BEGUM	RISHAB RAJ JAIN	9958737266	fishab@rtj-associate.com	--
				Commercial suit	EXECUTION (COMM.)/6/2025	03-01-2025	M/S PRATAP TECHNOCRATS LTD Vs TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	ANKUR PVT DASS	8390822993	ankur@mslawchambers.in	--
				Commercial suit	EXECUTION (COMM.)/15/2025	03-01-2025	MR. RANBIR SINGH Vs. M/s Information Pvt Ltd	AVINASH K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/21/2025	03-01-2025	M/S MAGNUM DESTINATION MANAGEMENT LTD Vs M/s DEGRANDE SPORTS PVT LTD	DEEPAK AGARWA	9650335116	agarwalandroy@gmail.com	--
				Execution Petition	EXECUTION (COMM.)/31/2025	03-01-2025	M/S KAY SONS (INDIA) PVT LTD. Vs. M/S CARDIOMAC INDIA PVT LTD	DEEPAK SINGH CHAUHAN	9711156516	adv.dpkchauihan@gmail.com	--
				Execution Petition	EXECUTION (COMM.)/44/2025	03-01-2025	STATE BANK OF INDIA Vs. SH BISWA TYUNG	DHARME NDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	--
				Commercial suit	EXECUTION (COMM.)/49/2025	03-01-2025	INTEC INFONET PVT LTD. Vs. SCS TECH INDIA PVT. LTD.	RAHUL TECHNICAL	9899218215	rahulmalhotra@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/14/2025	10-01-2025	M/S AMBIENCE COMMERCIAL DEVELOPERS LTD Vs M/S MEDUSA FASHION	DEEPAK AGGARWAL	8285230770	office@pkagarwaladvocates.com	--
				Commercial suit	CS (COMM)/18/2025	13-01-2025	PAWAN KUMAR Vs M/S LA Arista Fashions	SHAILENDRA KUMAR JAISWAL	9810503835	skjaiswaladv@gmail.com	--
				Commercial suit	CS (COMM)/19/2025	13-01-2025	MR TUSHAR SUNEJA Vs SH. Sanjay Kumar Sadh	MR. JATIN DHAWAN	9810299918	advocarepartners@gmail.com	--

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			Commercial suit	CS (COMM)/33/2025	15-01-2025	IYAZHPROINVEST LLC Vs FR SOLUTIONS PRIVATE LIMITED	NUSRAT HOSSAIN	9971882656	advmanishsingh@yahoo.com	-
			Commercial suit	CS (COMM)/34/2025	15-01-2025	State Bank of India Vs SHRI Rahul Nagle	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	-
			Commercial suit	CS (COMM)/35/2025	15-01-2025	M/S HYPHEN SC PRIVATE LIMITED Vs M/S XOTIK FRUJUS PRIVATE LIMITED	NISHANT KUMAR SRIVASTAVA	9810230791	contact@actuslegal.in	-
			Commercial suit	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES J.V. Enterprises AND ANR.	UTKARSH GUPTA	8860211682	info@gguptaassociates.in	-
			Commercial suit	CS (COMM)/39/2025	16-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT LTD Vs SUMIT CHAUHAN	PRITESH KUMAR	8586047570	pritesh2092@gmail.com	-
			Commercial suit	CS (COMM)/44/2025	17-01-2025	MADHUSUDAN NAMBOODIRI Vs LIQVID ENGLISH EDGE PVT LTD	ASHISH PRASAD	9810455042	ashishprasad@acaralaw.com	-
			Commercial suit	CS (COMM)/52/2025	18-01-2025	BOETTCHER INDIA PVT LTD Vs J.K. AGARWAL OFFSET GRAPHICS PVT LTD	PANKAJ	9818123572	advocatepankaj@rediffmail.com	-
			Commercial suit	CS (COMM)/54/2025	20-01-2025	M/S DALTON MINES AND MINERALS (P) LTD. Vs M/S POLYGON CHEMICALS PVT LTD.	SATISH PRAKASH	7042198312	info@centurylawfirm.in	-
			Commercial suit	CS (COMM)/55/2025	20-01-2025	MR. AJIT, PROP OF M/S A.S. BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	AMIT PUNJ	9810524966	amit.punj@yahoo.com	-
			Commercial suit	CS (COMM)/56/2025	20-01-2025	M/S Ruby Contractor and Anr Vs M/S THREE HANDS INFRASTRUCTURE INDIA PVT LTD.	RAJASMI MONDAL	9953555255	advocaterajasmimondal@gmail.com	-

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			Commercial suit	OMP (COMM.)/9/2025	23-01-2025	M/S VISIONINDIA.S.P. AYURVED PVT LTD. Vs SRIVASTA MR N.K. SHARMA PROP OF M/S SHIVALIK ENTERPRISES	9811405665	advocatesri-vastavasp@gmail.com	-	
			Commercial suit	CS (COMM)/68/2025	23-01-2025	MR/ PRABHAT KUMAR SAURABH ARORA Vs WTC NOIDA DEVELOPMENT COMPANY PVT LTD	9311555667	saurabhdug-galandasso ciates@gmail.com	-	
			Commercial suit	Misc DJ/122/2025	28-01-2025	JANTA ASSOCIATES SHANUL AND CO. LTD Vs CHAUHAN INTERNATIONAL PRINT O PAC LTD	9899661199	advocate.sh-anulchauhan@gmail.com	-	
			Commercial suit	CS (COMM)/94/2025	31-01-2025	M/S GLOBE NOBLE MOHAN ENGINEERING PVT.LAL LTD. Vs R.SHARMA KRISHNAMURTHY AND CO.	9811056774	MLSHARMA.MA@GMAIL.COM	-	
			Commercial suit	CS (COMM)/96/2025	31-01-2025	PRAXIS CONSULTING KARANJO AND INFORMATION SINGH SERVICES PVT LTD Vs MAINEE CREDIWATCH INFORMATION ANALYTICS PVT LTD	9717413994	admin@ks-mchambers.com	-	
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM.) 3877/2024	22.11.2024	P K Aluinfra Pvt. Ltd Vs Punj Llyod Pvt Ltd	Sh. Ramit Malhotra	9891141626	famit.advocate@gmail.com	14.01.2025
				CS (COMM.) 721/2022	25.07.2022	JCO Gas Pipe Ltd Vs Krupay Tradepipes Pvt Ltd	Manit Moorjani	9811143754	manitmoorjani@gmail.com	15.01.2025
				CS (COMM.) 3879/2024	23.11.2024	Shiv Kumar Gandhi Vs Kay Pee Beverages	Sh. Manish Kumar	9968466963	normanishkumar@gmail.com	20.01.2025

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			CS (COMM.)	3934/2024	11.12.2024	State Bank of India vs Ashok Kumar	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	14.01.2025
			CS (COMM.)	3943/2024	16.12.2024	M/S Netlab Solutions Vs M/S Svastika Infotech	Sh. Manoj Kumar	9810675719	advocatesindia@yahoo.co.in	17.01.2025
			CS (COMM.)	04/2025	03.01.2025	State Bank of India Vs Jaibeer Singh	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	16.01.2025
			CS (COMM.)	3977/2024	24.12.2024	Amit Arora Proprietor Studio Auctus Vs MMR Infrastructure Pvt. Ltd.	Sh. Praveen Mahajan	9810620827	advocatemahajan27@gmail.com	17.01.2025
			CS (COMM.)	3903/2024	28.11.2024	State Bank of India Vs Mallikarjun Marthandappa Doddamani	Sh. Amit Kumar Singh	7011848842	singhamit071@gmail.com	22.01.2025
			CS (COMM.)	3940/2024	13.12.2024	Vijay Kumra Aggarwal Vs M/S VNS Pro Pack	Sh. Ajay Raj Sharma	9650684425	legalteam.prlc@gmail.com	17.01.2025
			CS (COMM.)	13/2025	10.01.2025	Lord Fincap Ltd. Vs Chandra Prakash Sharma	Shekhar Prakash Chauhan	8130267237	office@asharma.in	23.01.2025
			CS (COMM.)	17/2025	10.01.2025	One97Communication Vs Welcome Theatre Pvt Ltd.	Sh. Rohit Jain	9811074162	rohitjn2003@gmail.com	25.01.2025
			CS (COMM.)	37/2025	15.01.2025	M/S AKG Steel Ltd Vs Sh Pankaj Bagda	Sh. V K Goel & Sh Ujjwal Jain	9818651449	vkgoel512@gmail.com	30.01.2025
			OMP (COMM.)	74/2024	08.10.2024	M/S Manomay Traders Vs Luminious Power Technology	Ashwani Kr Sharma	9312274877	ashwanilawyer74@gmail.com	25.01.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM.)	2939/2024	01.08.2024	M/s Balaji Enterprises Vs M/S KVS Plast India Pvt. Ltd	Sh Utkarsh Gupta	8860211682	lutkarshlega196@gmail.com	29.01.2025
				CS (COMM.)	48/2025	17.01.2025	State Bank of India Vs Dilli Kumar S	Sh R Sinha	9811255673	advocatesinha@rediffmail.com	25.01.2025
				CS (COMM.)	3927/2024	07.12.2024	Ankit Mittal Vs Raman Sharma	Sharad Chandra Jha	9555326391	scjhaji@gmail.com	30.01.2025
				CS (COMM.)	3689/2024	20.09.2024	RX Infotech Vs Kaushal Kishore Gupta	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	28.01.2025
				CS (COMM.)	3942/2024	16.12.2024	State Bank of India Vs Saroj Singh	Ayan Tripathi	9811016162	sagarndsagar@live.com	29.01.2025
				CS (COMM.)	3903/2024	28.11.2024	State Bank of India Vs Mallik Arjun Marthandappa	Amit Kumar Singh	7011848842	singhamio071@gmail.com	14.02.2025
				CS (COMM.)	13/2025	10.01.2025	Lord Fincap Ltd. Vs Chandra Sharma	Shekhar Prakash Chauhan	8130267237	office@asharma.in	07.02.2025
				CS (COMM.)	73/2025	25.01.2025	Salora International Vs Shri Ram Furniture	Ajay Malvia	8588809667	ajaymalviyalaw@yahoo.com	14.02.2025
				CS (COMM.)	3830/2024	06.11.2024	M/S Furnish ME Decor Vs M/S D Konzeptz	Mohd Irshad	8826785667	irshad.mohammed@gmail.com	11.02.2025
				CS (COMM.)	3879/2024	23.11.2024	Shiv Kumar Gandhi Vs Kay Pee Beverages	Manish Kumar	9968466963	normanishkumar@gmail.com	22.02.2025

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36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS(COMM)	128/2024	13.11.2024	SAKET SACHDEVA VS M/S DECORATORS PVT LTD.	DEVANSH SAGGARWAL	9999856476	devansh.lalwyer@gmail.com	03.01.2025
			DO	CS(COMM)	89/2024	02.09.2024	SAKET SACHDEVA VS EXIM CONTRACTS PVT LTD.	DEVANSH SAGGARWAL	9999856476	devansh.lalwyer@gmail.com	04.01.2025
			DO	CS(COMM)	86/2024	23.08.2024	SAKET SACHDEVA VS EXIM CONTRACTS PVT LTD.	DEVANSH SAGGARWAL	9999856476	devansh.lalwyer@gmail.com	07.01.2025
			DO	CS(COMM)	115/2024	29.10.2024	SAKET SACHDEVA VS SAMYAGYA	DEVANSH SAGGARWAL	9999856476	devansh.lalwyer@gmail.com	08.01.2025
			DO	CS(COMM)	113/2024	29.10.2024	Saket Sachdeva Vs Shalel Ahmad	DEVANSH SAGGARWAL	9999856476	devansh.lalwyer@gmail.com	08.01.2025
			DO	CS(COMM)	114/2024	29.10.2024	Saket Sachdeva Vs Ms AVS Enterprises Pvt Ltd	DEVANSH SAGGARWAL	9999856476	devansh.lalwyer@gmail.com	08.01.2025
			DO	CS(COMM)	105/2024	15.10.2024	EJAJUL SHAIKH PROPRIETOR M/S PACIFIC PRODUCTS AND SOLUTIONS Vs M/S SATYENDRA TRADERS THROUGH ITS PROPRIETOR NITIN PAREEK	ASHISH	8928589527	egalrights2001@gmail.com	09.01.2025
			DO	CS(COMM)	112/2024	29.10.2024	VINOD KUMAR, SOLE PROPRIETOR OF M/S ONLY I Vs M/S CAVANA CLOTHING PRIVATE LIMITED	ISHU KUMAR	9582366477	advocateraiputikr@gmail.com	16.01.2025

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			DO	CS(COMM)	10/2025	10.01.2025	NAUSHAD MALIK VsZAREEF BRIGHT WESTECHAHMAD SOLUTION PVT LTD	9891158390	N/A	16.01.2025	
			DO	CS(COMM)	9/2025	10.01.2025	NAUSHAD MALIK VsZAREEF BRIGHT WESTECHAHMAD SOLUTION PVT LTD	9891158390	N/A	16.01.2025	
			DO	CS(COMM)	127/2024	13.11.2024	M/S GOURAVRISHABH ENTERPRISES VsKAPOOR ASHIMA	9871226784	fishabhkapoor.adv@gmail.com	22.01.2025	
			DO	CS(COMM)	13/2025	20.01.2024	Punjab National Bank VsAJIT M/s Sanjay Trading Company SINHA	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	30.01.2025	
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	572/2024	11.11.2024	SUMITRA TEXTILES VS Kallol Kumar Dan	A R JAIN	8383953944	jain.adityaraj@yahoo.com	16.01.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	257/2024	29.04.2024	Veepee Fabric Pvt Ltd Vs Yogender Singh	kaushik chatterjee	9654713565	kkaushik11@gmail.com	13.01.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 586/2024	18-11-2024	GOEL COTTS PVT LTD Vs ORCHID ENT OUTFIT PVT LTD and ORS	Naresh Kumar	9716764498	advbnishkekhardwaj17@gmail.com	04.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 323/2024	01-06-2024	Accuprobe Healthcare And Diagnostics Pvt Ltd Vs Apple Imaging	ARJUN KANOJIA	9990091005	advocatearjun63@gmail.com	04.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 422/2024	05-08-2024	Matrix Interiors and Consultants through its Proprietor Parul Jain Vs MITIAN Chacha i30 Private Limited	Aarzu Khattar	9999832429	aarzerkhattar@gmail.com	08.01.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 05/2025	04-01-2025	Canara Bank VsANUJ JANMEJAY KUMAR SINGH	AGARWAL	9999490798	advocateanujagarwal@yahoo.com	09.01.2025

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		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 489/2024	17-09-2024	Punjab National Bank Vs M/s SGLS Apparels	Krishna Krishna Sharma	9315165656	advjrsgba1411@gmail.com	13.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 624/2024	07-12-2024	HIMANSHU CHITKARA Vs PREETI KHURANA AND ORS	Hemant Gupta	9311 299331	legalteam.p1c@gmail.com	14.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 19/2025	09-01-2025	Dheraj Kumar Vs Rashid alam	Gaurav sharma	9811695953	vashistgourav.07@gmail.com	15.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 13/2025	07-01-2025	M/s Gupta Plastics Vs M/s Vasu Polymers India Pvt Ltd	Harjeet Narang	9891373754	harjeetnarang@rediffmail.com	24.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 598/2024	29-11-2024	REWANT RAM JATT Vs DEEPAK NOTNANI	CHAUDHARY DEVRAJ	8447277270	guru.8447277270@gmail.com	27.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 579/2024	11-11-2024	RAJESH MEHRA Vs ARSHAD	CHAUDHARY DEVRAJ	8447277270	guru.8447277270@gmail.com	27.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 519/2023	13-10-2023	CHAUDHARY DEVRAJ	Shaantanu Devansh	9650677902	sidhantdhingra@advocatesidhantdhingra.com	28.01.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 42/2025	18-01-2025	Levikas Enterprises Pvt Ltd Vs Neeru Gandhi	Ankit Kumar	9015505737	advaankitarya@gmail.com	30.01.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	500/2024	23-09-2024	M/S TRITORC EQUIPMENT VS M/S SATNAM	SAURABH VERMA	9560649874	advsaaurabh@gmail.com	02-12-2024
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	554/2024	21-12-2024	PUNJAB NATIONAL BANK VS ANURADHA	AMRENDRA MRS. RA KUMAR GIRI	9818450014	amrendrakumar@gmail.com	09-12-2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	547/2024	24-10-2024	BAJAJ SELECTIONS VS M/S SHEEMAL GARMENTS	AYUSH VARSHNEY	9560639845	ayushadv@gmail.com	15-12-2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL							
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							

